NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 03.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 152/16	TP 184/17	Hearing	391/ 394	Gita Krishna Investments Pvt. Ltd.

SL.	NAME (IN CAPITAL)	SIGNATURE			
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM			
12.	RASHMI	MENON	PETITIONER	Rashvi M.	
	99027	7193		•	
2	Norsan	th kum	or do or	5	
31	Prima	Halti	Roc	Pz	

Counsel for petitioner is present. Assistant from OL office is present. Smt. Prema Hatti appearing for ROC and RD is present. Counsel for petitioner has filed synopsis.

Orders reserved.

MEMBER (J)

MEMBER (T)